

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

689
OA. SR.1705/99

dt. 29-4-99

Between

1. Vinod Kumar
2. T. Prathima
3. T. Ananda Kumar
4. G.J. Jayaraj

: Applicants

and

1. Genl. Manager, Ordnance Factory
Yedumailaram, Medak Dist.

2. District Employment Officer
District Employment Exchange
Sangareddy, Medak District

: Respondents

Counsel for the applicants

: C. Prabhu
Advocate

Counsel for Respondent-1

: V. Rajeswara Rao
CGSC

Counsel for Respondent-2

: V.V. Anil Kumar
SC for State Govt.

Ceram

Hon. Mr. Justice D.H. Nasir, VC

Hon. Mr. H. Rajendra Prasad, Member(Admn.)

Order

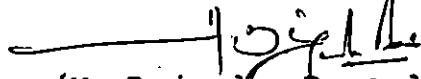
Oral order (per Hon. Mr. Justice D.H. Nasir, VC)

Heard Sri C. Prabhu, learned counsel for the applicants, Sri V. Rajeswara Rao for Respondent-1 and Sri V.V. Anil Kumar for Respondent-2.

1. The applicants' main grievance is that they have not been permitted to appear at the Examination which is going to be held in the very near future for the post of Lower Division Clerks in the office of the Respondent-1 on the ground that their names have not been sponsored by the Employment Exchange. It is well settled by now that no candidates should be disallowed from appearing at the interview/test merely because his or her name has not been sponsored by the Employment Exchange provided the applicant satisfies the basic eligibility criteria.

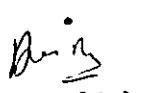
2. It is therefore directed that the Respondent No.1 shall allow the applicant to appear at the written examination/interview irrespective of the fact whether or not they have been sponsored by the Employment Exchange provided the applicants satisfy the basic eligibility criteria.

3. The OA is disposed of accordingly. No order as to costs.


(H. Rajendra Prasad)
Member(Admn.)


(D.H. Nasir)
Vice Chairman

Dated : 29 April, 99
Dictated in Open Court


D.H. Nasir

Copy to:

1. H.D.H.N.D.
2. H.H.R.P. M.(A)
3. H.O.S.C.P. M.(J)
4. D.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASEEM:
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR:
MEMBER (J)

DATED: 29/4/89

ORDER/JUDGEMENT

MA. / ATT/ C.P.D.

IN

C.A. NO 689/89

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

